

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 393 OF 2018 &  
IA NOS. 1888 OF 2018 & 1034 OF 2019**

**Dated : 5<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Mumbai Electric Workers Union&Anr.**

**...Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission&Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. PriyamLizmaryCherian

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. HasanMurtaza for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **07.08.2019**.

**(S. D.Dubey)  
Technical Member**

*Pk/mkj*

**(Justice ManjulaChellur)  
Chairperson**